



**High Court of Judicature at Allahabad**

**NOTICE**

Hon'ble the Chief Justice, High Court of Judicature at Allahabad has been pleased to pass the following order :

“As resolved by the Administrative Committee (telephonically), in supersession of all administrative notifications, circular etc., issued earlier, the Court work in the Allahabad High Court shall remain suspended with immediate effect till further orders. However, imminently emergent and urgent cases would be heard by the designated Division Bench/single Judge with prior approval of the Chief Justice. For Lucknow Bench, necessary approval for hearing of urgent cases shall be obtained from Hon'ble Senior Judge, Lucknow.

All the courts subordinate to the High Court of Judicature at Allahabad and all commercial courts, Motor Accident Claims Tribunal and Land Acquisition Rehabilitation and Resettlement Authorities across the State of U.P. shall also remain closed till further orders. The remands and bails of arrested person shall be done as per holiday practice.”

By order of the Court,

*sd/*  
Registrar General  
25.3.2020

*Seen. let this order be uploaded on official web-site & be sent to Dist. Information office for publication in News Papers.*  
*26/3/20*

Copy forwarded for information and necessary action to –

1. The Advocate General, U.P., Allahabad
2. The President, High Court Bar Association, High Court, Allahabad
3. The Secretary, High Court Bar Association, High Court, Allahabad
4. The President, Advocate Association, High Court, Allahabad
5. The Secretary, Advocate Association, High Court, Allahabad
6. The President, Oudh Bar Association, High Court, Lucknow Bench, Lucknow
7. The Secretary, Oudh Bar Association, High Court, Lucknow Bench, Lucknow
8. The Senior Registrar, High Court, Lucknow Bench, Lucknow
9. The Registrar (J) (Listing), High Court, Allahabad
10. The Accountant General, A.G. U.P., Allahabad
11. The System Manager, Computer Center, High Court, Allahabad with the request to upload the notice on official website of High Court, Allahabad.
12. All District Judges/OSDs/PO, MACP/PO Commercial Courts/Chairman, LARA.

By order of the Court,  
*sd/*  
Registrar (J) (Listing)  
25.03.2020